

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:619

ANSWERED ON:15.07.2014

CONSUMER FORA

Mahadik Shri Dhananjay Bhimrao;Patil Shri Vijaysinh Mohite;Satav Shri Rajeev Shankarrao

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of cases filed in the National, State and District consumer fora along with the number of cases disposed of during each of the last three years and the current year;
- (b) whether the number of cases filed and disposed in these fora has declined over the years; and
- (c) if so, the details thereof and the reasons therefor along with the corrective measures taken by the Government to streamline/strengthen the consumer fora and to protect the interest of the consumers?

**Answer**

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) : The details are at Annexure A.

(b) : Yes, Madam.

(c) : The reason for lesser number of cases is the increasing pro-consumer policies and grievances redressal mechanism set up by the Government, Voluntary Consumer Organisations and private companies for benefit of consumers.